## National Company Law Tribunal Allahabad Bench

CP N0.90/Ald/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE COMPANY: M/s. Refrac Consultants and Services Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: U/S 98(1) of the companies Act,2013

SI. NO. Name Designation Representation Signature

1. 2.

## CP NO.90/ALD/2016 Refrac Consultants and Services Pvt Ltd

Mr R.K Paramhans counsel for Petitioner represent company. Registry of this

Tribunal is directed to scrutinize and to issue further notices to the opposite

party meanwhile petitioner counsel is also liberty to issue notice to party. Case

is called for hearing and reply on 10.04.2017

Date-09-03-2017

Shri H.P Chaturvedi (Member Judicial)